NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 56/NCLT/AHM/2017 with CA(CAA) No. 32/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

Name of the Company:

Accuflow Controls Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ishan P. Shuh Advocate Petitioner

Tyr

2.

<u>ORDER</u>

Learned Advocate Mr. Ishan Shah present for Petitioner. None present for Statutory Authorities.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Auditors certificate filed by Learned Counsel for Petitioner.

No representation received from public.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of August, 2017.